

28

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.48/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 63/2016 In CP No.21/2010
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	J Narsimham Rao & (04) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (41) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sri Preeti Duggirala	Advocate	7331108705 preetibrock@guail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bipin Shukla Rpy (R1) N. Chandra Sekhat	Advocate	9849949700	

Heard Mrs.Sri Preeti Duggirala, learned counsel for the petitioner, Mr.N.Chandra Sekhat on behalf of Mr.Bipin Shukla, learned counsel for the respondent No.1.

Post the case on 01.11.2017.


Member (Technical)


Member (Judicial)